

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.203
IB-343(ND)/2020

IN THE MATTER OF:

M/s. Archigroup Architects

.... APPLICANT/PETITIONER

Vs.

M/s. Sushil Ansal Foundation

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Bharat Bhushan Sethi and Adv. Chetna Bisht

For the Respondent

: Adv. Arvind Kumar Gupta

ORDER

In this case the pleadings are complete and the matter is ripe for argument. Let the matter be listed before the Regular Bench on **01.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)